

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Transfer Petition (Civil) No. 20 of 2017

Smita Jaiswal @ Soni Jaiswal --- --- Petitioner
Versus
Rajnish Choudhary --- --- Opp. Party

CORAM: HON'BLE MR. JUSTICE APARESH KUMAR SINGH

For the Petitioner: Mr. H.K. Shikarwar, Advocate

05/ 17.04.2021 ---
Issue notice on the opposite party under registered cover with A/D and speed post, for which requisites be filed by Tuesday. Office to track speed post-delivery.

Matter be listed on last working Friday before summer vacation.

(Aparesh Kumar Singh, J)

Ranjeet/